

CULTURE (SHRIMATI KRISHNA SAHI) : Sir, on behalf of Shrimati Ram Dulari Sinha, I beg to lay on the Table a copy of the Aluminium (Control) Amendment Order, 1986 (Hindi and English versions) published in Notification No. S.O. 441 (E) in Gazette of India dated the 28th July, 1986, under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. LT-3072/86]

Annual Accounts and Review on the working of the Mental Health and Neuro Sciences, Bangalore for the year 1984-85

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 1984-85 together with Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 1984-85.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 3073/86].

12-12 hrs.

PARLIAMENTARY COMMITTEES

[English]

Summary of Work

SECRETARY GENERAL : I beg to lay on the Table a copy of the 'Parliamentary Committees (Other than Financial Committees Summary of Work' (Hindi and English versions) pertaining to the period 17 January, 1985 to 30 May, 1986.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

Minutes

SHRI M. THAMBI DURAI (Dharamapuri) : I beg to lay on the Table Minutes (Hindi and English versions) of the Twentieth to Twenty-third sittings of the Committee on Private Members' Bills and Resolutions held during the current Session.

12.13 hrs.

COMMITTEE ON SUBORDINATE LEGISLATION

[English]

Tenth Report

SHRI MOOL CHAND DAGA (Pali) : I beg to present the Tenth Report (Hindi and English versions) of the Committee on Subordinate Legislation.

12.14 hrs.

STATEMENT RE : SIMPLIFICATION AND RATIONALISATION OF DIRECT TAX LAWS

[English]

THE MINISTER OF FINANCE (SHRI VISHWANATH PRATAP SINGH) : The Honourable Members will recall that in my Budget Speech I had indicated that an exercise towards simplifying the direct tax laws has been undertaken with a view to bring out a new simplified Direct Taxes Code. In pursuance of this objective, a group of experts of the Central Board of Direct Taxes held extensive deliberations and came out with a number of proposals for simplifying and rationalising the existing provisions of the three direct taxes Acts. These suggestions were considered in the Ministry and tentative proposals have been formulated. Since these proposals are likely to have far-reaching effects, I consider it necessary to publish the same for eliciting public opinion before a final view is taken.